

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.4024
ANSWERED ON 19.12.2024**

TARGET OF ELECTRIFICATION IN RURAL AND URBAN AREAS

†4024. SHRI PRADEEP KUMAR SINGH:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has achieved the target to complete electrification of all rural and urban areas of the country, if so, the details thereof and if not, the reasons therefor;**
- (b) the details of the ratio of electrification across the country, State-wise;**
- (c) whether the Government has achieved the target of 24 hour power supply in all urban and rural areas of the country and if so, the details thereof;**
- (d) if not, the steps taken/being taken by the Government to ensure 24 hour power supply in all areas of the country along with the timeline set in this regard; and**
- (e) the details of funds sanctioned, allocated and utilised in Araria Parliamentary Constituency during the last five years and the current year for various works to improve power supply system?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b) : Government of India has supplemented the efforts of the States/UTs through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS) and Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA), to help them achieve the objective of providing quality and reliable power supply to all households in rural and urban areas.

As reported by the States/UTs, all the inhabited un-electrified census villages in the country were electrified by 28th April, 2018. A total of 18,374 villages were electrified under DDUGJY (State/UT-wise details placed at Annexure-I). Further, under DDUGJY and thereafter under SAUBHAGYA, electrification of all willing households was completed by 31st March, 2019 as reported by the States/UTs. A total of 2.86 crore households were electrified during SAUBHAGYA period (State/UT-wise details placed at Annexure-II). Both the schemes stand closed as on 31.03.2022.

Government of India is further supporting States/UTs for grid electrification of left-out households during SAUBHAGYA, under the ongoing scheme of Revamped Distribution Sector Scheme (RDSS), launched in July, 2021. In addition, all identified households belonging to Particularly Vulnerable Tribal Group (PVTG) under PM-

JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan) and tribal households under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan) are being sanctioned for on-grid electricity connection under RDSS as per the scheme guidelines. Till date, works amounting to Rs. 4,281 Cr. have been sanctioned for electrification of 9,49,548 households (State/UT-wise details placed at Annexure- III). Further, under New Solar Power Scheme, works worth Rs. 49 Cr. have been sanctioned for 9,863 households for off-grid solar based electrification (State/UT-wise details placed at Annexure- IV).

(c) & (d) : Rule (10) of the Electricity (Rights of Consumers) Rules, 2020, provides that the distribution licensee shall supply 24x7 power to all consumers. However, the Commission may specify lower hours of supply for some category of consumers. The Rules are applicable for all States/UTs and for all areas including urban and rural areas.

Government of India has taken following initiatives to achieve uninterrupted power supply across the country:

(i) 2,22,500 MW of generation capacity have been added since 2014, transforming our country from power deficit to power sufficient. The total installed generation capacity is 4,54,452 MW in October 2024.

(ii) 1,98,970 circuit kilometer (ckm) of transmission lines, 7,53,799 MVA of Transformation capacity and 82,790 MW of Inter-Regional capacity has been added since 2014 with capability of transferring 1,18,740 MW from one corner of the country to another.

(iii) In the distribution sector, projects worth ₹1.85 lakh Cr. were executed under schemes of DDUGJY, SAUBHAGYA and IPDS wherein 2,927 new sub-stations were added, 3,965 existing sub-stations were upgraded, 6,92,200 Distribution Transformers were installed, Feeder separation of 7833 mixed load feeders was executed and 8.5 Lakh Circuit Kilometer (CKm) of HT and LT lines have been added/ upgraded.

As a result of these measures, the availability of power supply in rural areas has increased from 12.5 Hours in FY 2015 to 21.9 Hours in FY 2024. The power supply in urban areas has increased to 23.40 Hours in FY 2024.

Further, distribution infrastructure works worth Rs. 2.77 lakh crore have been sanctioned under the RDSS which would supplement the efforts of distribution utilities in providing quality and reliable supply of power.

(e) : As informed by the North Bihar Power Distribution Company Ltd., the details of fund sanctioned, allocated and utilised in Araria parliamentary constituency during the last five years and the current year for various works to improve supply of power is as under:

Financial Year	Fund Sanctioned	Fund Allocated	Fund Utilised
Last five years (upto FY 2023-24)	490.27 Cr.	262.33 Cr.	262.33 Cr.
Current year (FY 2024-25)	-	23.54 Cr.	23.54 Cr.

ANNEXURE-I**ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 4024 ANSWERED IN THE LOK SABHA ON 19.12.2024**

State/UT-wise electrification of inhabited census villages under DDUGJY

S. No.	Name of the States/UTs	Number of villages electrified
1	Arunachal Pradesh	1,483
2	Assam	2,732
3	Bihar	2,906
4	Chhattisgarh	1,078
5	Himachal Pradesh	28
6	J & K	129
7	Jharkhand	2,583
8	Karnataka	39
9	Madhya Pradesh	422
10	Maharashtra	80
11	Manipur	366
12	Meghalaya	1,051
13	Mizoram	54
14	Nagaland	78
15	Odisha	3,281
16	Rajasthan	427
17	Tripura	26
18	Uttar Pradesh	1,498
19	Uttarakhand	91
20	West Bengal	22
	Total	18,374

ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 4024 ANSWERED IN THE LOK SABHA ON 19.12.2024

Number of Households electrified during SAUBHAGYA period

Sl. No.	Name of the States/UTs	No of Households electrified
1	Andhra Pradesh*	1,81,930
2	Arunachal Pradesh	47,089
3	Assam	23,26,656
4	Bihar	32,59,041
5	Chhattisgarh	7,92,368
6	Gujarat*	41,317
7	Haryana	54,681
8	Himachal Pradesh	12,891
9	Jammu & Kashmir	3,77,045
10	Jharkhand	17,30,708
11	Karnataka	3,83,798
12	Ladakh	10,456
13	Madhya Pradesh	19,84,264
14	Maharashtra	15,17,922
15	Manipur	1,08,115
16	Meghalaya	2,00,240
17	Mizoram	27,970
18	Nagaland	1,39,516
19	Odisha	24,52,444
20	Puducherry*	912
21	Punjab	3,477
22	Rajasthan	21,27,728
23	Sikkim	14,900
24	Tamil Nadu*	2,170
25	Telangana	5,15,084
26	Tripura	1,39,090
27	Uttar Pradesh	91,80,571
28	Uttarakhand	2,48,751
29	West Bengal	7,32,290
Total		2,86,13,424

*Not funded under SAUBHAGYA Scheme

ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 4024 ANSWERED IN THE LOK SABHA ON 19.12.2024

Household Electrification sanctioned under RDSS

Sl. No.	Name of States/UTs	Sanctioned Outlay (Rs. Crores)	Sanctioned GBS (Rs. Crores)	Total Households Sanctioned	Households Electrified as on 22.11.2024
A.	Additional Households				
1	Rajasthan	459.18	275.51	1,90,959	64,368
2	Meghalaya	435.70	392.13	50,501	0
3	Mizoram	79.90	71.91	15,167	0
4	Nagaland	69.55	62.59	10,004	0
5	Uttar Pradesh	931.04	558.62	2,51,487	0
6	Andhra Pradesh	49.24	29.54	15,475	12,740
7	Jharkhand	7.47	4.48	872	0
8	Jammu & Kashmir	77.10	69.39	10,730	0
9	Bihar	238.86	143.31	35,467	0
10	Assam	785.55	706.99	1,27,111	0
11	Arunachal Pradesh	47.11	42.40	6,506	0
12	Manipur	214.44	193.00	36,972	0
13	Chhattisgarh	316.51	189.90	63,161	0
	Total (A)	3,711.65	2,739.79	8,14,412	77,108
B.	Under Vibrant Villages Programme				
1	Himachal Pradesh*	6.08	5.47	-	-
2	Arunachal Pradesh	20.18	18.16	1,683	0
3	Uttarakhand	13.08	11.77	1,154	0
	Total (B)	39.34	35.41	2,837	0
C.	Under Pradhan Mantri Janjati Adivasi Nyayay Maha Abhiyan (PM-JANMAN)				
C1	Sanctioned under RDSS				
1	Andhra Pradesh	88.71	53.23	25,054	24,057
2	Bihar	0.28	0.17	51	0
3	Chhattisgarh	38.17	22.90	7,077	4,323
4	Jharkhand	74.13	44.47	12,442	62
5	Madhya Pradesh	143.39	86.02	29,290	9,445
6	Maharashtra	26.61	15.96	8,556	9,216
7	Rajasthan	40.34	24.20	17,633	15,667
8	Karnataka	3.77	2.26	1,615	921
9	Kerala	0.86	0.52	345	309

10	Tamil Nadu	29.89	17.94	10,673	4,851
11	Telangana	6.79	4.07	3,884	3,884

12	Tripura	61.52	55.37	11,664	5,329
13	Uttarakhand	0.60	0.54	669	669
14	Uttar Pradesh	1.10	0.66	316	195
	Sub Total (C1)	516.15	328.31	1,29,269	78,928
C2	Under State Plan				
1	Gujarat	0	0	0	6,626
2	Odisha	0	0	0	1,326
3	West Bengal	0	0	0	3,372
	Sub Total (C2)	0	0	0	11,324
	Total (C=C1+C2)	516.15	328.31	1,29,269	90,252
D.	Under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA)				
1	Chhattisgarh	11.98	7.19	2,550	0
2	Maharashtra	2.07	1.24	480	0
	Total (D)	14.05	8.43	3,030	0
	Grand Total (A+B+C+D)	4,281.19	3,111.93	9,49,548	1,67,360

* Works sanctioned for strengthening of distribution infrastructure

ANNEXURE-IV

**ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED
QUESTION NO. 4024 ANSWERED IN THE LOK SABHA ON 19.12.2024**

**Off-grid solar based household electrification sanctioned under New
Solar Power Scheme**

Sl. No.	States/UTs	No. of households Sanctioned
1.	Andhra Pradesh	1,675
2.	Chhattisgarh	1,578
3.	Jharkhand	2,342
4.	Karnataka	179
5.	Madhya Pradesh	2,060
6.	Telangana	326
7.	Tripura	1,703
	Total	9,863

ANNEXURE-IV

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